

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 256/GT/2020**

Subject : Petition for revision of tariff of Talcher Thermal Power Station (460 MW) after the truing up exercise for the period from 1.4.2014 to 31.3.2019.

Petitioner : NTPC Ltd.

Respondent : GRIDCO Ltd.

Date of Hearing : **29.8.2024**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member

Parties Present : Ms. Swapna Seshadri, Advocate, NTPC  
Ms. Ritu Apurva, Advocate, NTPC  
Shri Kartikeyan Murugan, Advocate, NTPC  
Ms. Sanjeevani Mishra, Advocate, NTPC  
Shri Saurav Lalhal, NTPC  
Shri Vijendra Singh, NTPC  
Shri R.K. Mehta, Advocate, GRIDCO  
Ms. Himanshi Andley, Advocate, GRIDCO

**Record of Proceedings**

At the outset, learned counsels appearing for the parties submitted that since the pleadings and arguments have already been completed, the Commission may reserve its order in the petition.

2. The learned counsel for the Petitioner also sought permission to file a short note of submissions in the matter for the convenience of the Commission. A similar request was also made by the learned counsel for the Respondent GRIDCO.

3. The Commission, based on the submissions of the parties, permitted the Petitioner and the Respondent GRIDCO to file their short submissions (not exceeding three pages), after serving a copy to the other side on or before **20.9.2024**. Subject to this, the order in the Petition was reserved.

**By order of the Commission**

**Sd/-  
(B. Sreekumar)  
Joint Chief (Law)**

